

From,

**Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 540 /Admin. (Services)/2016

Dated: Allahabad: October 05, 2016

Subject: One day Workshop on “U.P. Land Laws (Revenue Laws)” scheduled on 15.10.2016 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Land Laws Workshop. 2016/JTRI-1535 dated 29.09.2016 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the schedule for organizing **One day Workshop on “U.P. Land Laws (Revenue Laws)” for Civil Judge (Junior Division) on Saturday, 15.10.2016** at Judicial Training & Research Institute, U.P., Lucknow and nominate the officers mentioned in List-'A' for aforesaid workshop scheduled on 15.10.2016 at Judicial Training & Research Institute, U.P., Lucknow.

I am further to say that the Hon'ble Court has also been pleased to approve that TA/ DA of the participants for attending the aforesaid programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Joint Registrar (Judicial) (Services)

No. 540 (i)/Admin. (Services)/2016 dated: October 05, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officers concerned accordingly and direct them to report at Judicial Training & Research Institute, U.P., Lucknow on the scheduled date, for participation in the aforesaid training.
3. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

**List of Civil Judge (JD) working as parent court for
Workshop on U.P. Land Laws (Revenue Laws) to be organised on 15.10.2016 at
JTRI, UP, Lucknow**

Sl. No	Name S/Sri	Designation	Place of posting
1.	Naveneet Kumar Bharti	Civil Judge (Junior Division)	Fatehabad-Agra
2.	Swatantra Prakash	Civil Judge (Junior Division)	Atrauli-Aligarh
3.	Smt. Swati	Civil Judge (Junior Division)	Allahabad
4.	Vikash Singh	Civil Judge (Junior Division)	Tanda-Ambedkar Nagar at Akbarpur
5.	Raghvendra Mani	Civil Judge (Junior Division)	Hasanpur-Amroha
6.	Vijay Kumar Vishwakarma	Civil Judge (Junior Division)	Vidhuna-Auraiya
7.	Smt. Kiran Gond	Civil Judge (Junior Division)	Baghpat
8.	Amit Kumar Singh	Civil Judge (Junior Division)	Bahraich
9.	Anil Kumar-XI	Civil Judge (Junior Division)	Nawabganj-Bareilly
10.	Harish Chandra	Civil Judge (Junior Division)	Basti
11.	Km. Purnima Sagar	Civil Judge (Junior Division)	Bhadohi at Gyanpur
12.	Harikesh Kumar	Civil Judge (Junior Division)	Gunnaur-Budaun
13.	Yashpal	Civil Judge (Junior Division)	Anoopshahar-Bulandshahar
14.	Virat Shiromani	Civil Judge (Junior Division)	Chakia-Chandauli
15.	Smt. Sudha Singh	Civil Judge (Junior Division)	Chitrakoot
16.	Ashish Kumar Rai	Civil Judge (Junior Division)	Deoria
17.	Viresh Chanda	Civil Judge (Junior Division)	Etah
18.	Smt. Asifa Rana	Civil Judge (Junior Division)	Etawah
19.	Smt. Meera Gothwal	Civil Judge (Junior Division)	Faizabad
20.	Meraj Ahmed	Civil Judge (Junior Division)	Kayamganj-Farrukhabad
21.	Vijay Kumar Singh	Civil Judge (Junior Division)	Khaga-Fatehpur
22.	Smt. Poonam Karanwal	Civil Judge (Junior Division)	Firozabad
23.	Shamim Ahmad Ansari	Civil Judge (Junior Division)	Jewar-Gautam Budh Nagar
24.	Smt. Rachna	Civil Judge (Junior Division)	Ghaziabad
25.	Devendra Nath Goswami	Civil Judge (Junior Division)	Gonda
26.	Prem Prakash Jaiswal	Civil Judge (Junior Division)	Bansgaon-Gorakhpur
27.	Vishnu Deo Singh	Civil Judge (Junior Division)	Hamirpur
28.	Anand Shukla	Civil Judge (Junior Division)	Hardoi
29.	Mohammad Firoz	Civil Judge (Junior Division)	Sadabad-Hathras
30.	Vijay Kumar Katiyar	Civil Judge (Junior Division)	Konch-Jalaun at Orai
31.	Smt. Priti Singh-II	Civil Judge (Junior Division)	Jaunpur
32.	Dinesh Kumar Gautam	Civil Judge (Junior Division)	Chhibramau-Kannauj
33.	Sushil Kumar Singh	Civil Judge (Junior Division)	Kasganj
34.	Vivek Kumar Singh-II	Civil Judge (Junior Division)	Kaushambi
35.	Rajneesh Mohan Verma	Civil Judge (Junior Division)	Kushinagar at Padrauna
36.	Suraj Mishra	Civil Judge (Junior Division)	Mehrauni-Lalitpur
37.	Sharad Kumar Chaudhary	Civil Judge (Junior Division)	Lucknow
38.	Sheelvant	Civil Judge (Junior Division)	Pharenda-Maharajganj
39.	Hari Ram	Civil Judge (Junior Division)	Mainpuri
40.	Ashok Kumar-XII	Civil Judge (Junior Division)	Sardhana-Meerut
41.	Smt. Ritu Nagar	Civil Judge (Junior Division)	Budhana-Muzaffarnagar
42.	Satyendra Singh	Civil Judge (Junior Division)	Bisalpur-Pilibhit
43.	Swapna Anand	Civil Judge (Junior Division)	Kunda-Pratapgarh
44.	Shailendra Yadav	Civil Judge (Junior Division)	Rampur
45.	Ashutosh-II	Civil Judge (Junior Division)	Sant Kabir Nagar
46.	Shivam Kumar	Civil Judge (Junior Division)	Shravasti at Bhinga
47.	Manoj Kumar-II	Civil Judge (Junior Division)	Bansi-Siddharth Nagar
48.	Shushil Kumar Verma	Civil Judge (Junior Division)	Sitapur
49.	Rajmangal Singh Yadav	Civil Judge (Junior Division)	Duddhi-Sonbhadra
50.	Dr. Sunil Kumar Singh-IV	Civil Judge (Junior Division)	Unnao